

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Connect Wind India Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/209(CHE)/2023

(IA/MA) APPLICATION NUMBERS

New Application IA/1518(CHE)/2024; IA/1227(CHE)/2024; IA/1228(CHE)/2024

ORDER

New Application IA/1518(CHE)/2024

Present: Mr. M.Vijayan, Ld. Counsel for MRF Ltd.
Mr. J.Manivannan, Ld. Counsel for RP.

Ld. Counsel for RP seeks and is granted two weeks' time to file reply and serve copy on the counsel for Applicant.

Rejoinder, if any, be filed within a week thereafter.

IA/1227(CHE)/2024

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant/RP.
Mr. M.Vijayan, Ld. Counsel for MRF Ltd.

IA/1228(CHE)/2024

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant/RP.
None for Respondents.

Arguments on the applications partly heard.

List the applications for further hearing on **12.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**